

to requirements. The notices of discharge were subsequently withdrawn.

The Central Medical Stores Employees Union, Bombay, demanded withdrawal of notices of discharge served on 79 packers. This demand could not be acceded to but all of the discharged persons have been offered alternative appointments.

**RETRENCHMENT OF WORKERS IN
AMMUNITION FACTORY, KIRKEE**

*456. SHRI BHUPESH GUPTA: Will the Minister for DEFENCE be pleased to state:

(a) whether Government have received any intimation of the decision taken by the Ammunition Factory Workers' Union, Kirkee in case retrenchment is effected in the factory;

(b) whether Government intend to retrench workers in the said factory; and

(c) if so, what are the reasons for the retrenchment?

THE MINISTER FOR DEFENCE (DR. K. N. KATJU): (a) Yes.

(b) and (c). Government are carefully examining the question of surplus labour in ordnance factories, but no decision to retrench has yet been taken.

PURCHASE OF ARMY EQUIPMENT

*463. SHRI KISHEN CHAND: Will the Minister for DEFENCE be pleased to state:

(a) whether the Minister for Defence Organisation is going to Europe to purchase Army equipment;

(b) whether a Committee has already decided about the equipment to be purchased; and

(c) whether the Minister is going to enquire about recovery of money from firms who supplied hand grenades?

THE MINISTER FOR DEFENCE (DR. K. N. KATJU): (a) No.

(b) Does not arise.

(c) No.

**विदेशी बीमा कम्पनियों द्वारा भारत में
अर्जित लाभ-राशि**

२७७. श्री कृष्णाकान्त व्यास : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) विदेशी बीमा कम्पनियों ने १९५३-५४ में भारत में जीवन तथा साधारण बीमा के व्यापार से लाभ में कितनी राशि अर्जित की ; और

(ख) इन कम्पनियों ने भारतीय ऋण-पत्रों को खरीदने में कितना धन लगाया ?

**t [PROFITS MADE BY FOREIGN INSURANCE
COMPANIES IN INDIA**

277. SHRI KRISHNAKANT VYAS: Will the Minister for FINANCE be pleased to state:

(a) the amount of profits made by foreign insurance companies in India during the year 1953-54 from life insurance and other insurance business; and

(b) the amount invested by these companies in purchasing Indian securities?]

राजस्व तथा अर्थोत्पन्नक विभाग (श्री एम० सी० शाह) : (क) सूचना उपलब्ध नहीं है ।

(ख) विदेशी बीमा कम्पनियों के जीवन बीमा विभागों ने १९५३ के वर्ष में, लगभग २६४ लाख रुपये की रकम लगायी । जीवन बीमा से सम्बन्ध न रखने वाले विभागों के सम्बन्ध में एसी सूचना उपलब्ध नहीं है । १९५४ के सम्बन्ध में अभी सूचना उपलब्ध नहीं है ।

t[THE MINISTER FOR REVENUE AND CIVIL EXPENDITURE (SHRI M. C. SHAH) :

(a) The information is not available.

tEnglish translation.

(b) Fresh investments during the year 1953 of the life insurance departments of foreign insurers amounted to approximately Rs. 264 lakhs. Similar information in respect of non-life departments is not available. Information for the year 1954 is as yet not available.]

EXCAVATIONS AT PURANA QILA, DELHI

278. SHRI M. VALIULLA: Will the Minister for EDUCATION be pleased to state:

(a) whether further excavations are likely to be carried out at the Indraprastha Mount in Purana Qila, Delhi;

(b) what is the period associated with the excavations so far made in that area; and

(c) whether any period associated with the Mahabharata is likely to be fixed by the Archaeological Department?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes, Sir.

(b) Antiquities ranging from the beginning of the first millennium B.C. to about A.D. 200 have been found.

(c) The Mahabharata story is of a date not archaeologically established.

PROJECT FOR RESEARCH IN SOCIAL TENSIONS

279. MOULANA M. FARUQI: Will the Minister for EDUCATION be pleased to state:

(a) whether Indian Universities have submitted their proposals for research in Social Tensions to the Government of India;

(b) if so, what are their main proposals; and

(c) what action has been taken by Government on those proposals, so far?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) Yes Sir.

(b) and (c). A statement is laid on the Table of the House. [See Appendix X, Annexure No. 90.]

GEOLOGICAL MAPPING BY THE GEOLOGICAL SURVEY OF INDIA

280. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:

(a) whether a systematic geological mapping of all the seven circles under the Geological Survey of India has since been completed; and

(b) if so, whether any increase has been estimated with regard to the reserves of various minerals in the different circles as a result thereof?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a) and (b). A statement giving the required information is attached.

STATEMENT

(a) In the search for minerals, the first step is systematic mapping which determines the possibility and the existence of minerals in any particular region and serves as an essential guide for further geological work. In fact, investigation for minerals in any particular area may only be taken up if the systematic mapping of the area yields encouraging results. By its very nature, it must be, therefore, a continuous process carried out from year to year from region to region in the areas unmapped so far and it cannot, therefore, be said that systematic mapping has been concluded in any particular area.